

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
INTERVENTION APPLICATION NO.....OF 2019
IN
CIVIL APPEAL NO. 13301 OF 2015

IN THE MATTER OF:

Subrata Bhattacharya

...Appellant

Versus

Securities and Exchange
Board of India

Respondents

AND

IN THE MATTER OF:

Nanada Popat Jagtap

...Intervener / applicant

OBJECTION SUBMISSION WITH REFERENCE OF
DOCUMENTS

PAPER BOOK

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